POSTING OF OFFICERS FROM ZONAL **RAILWAYS TO MINISTRY OF RAILWAYS**

316. SHRI G. MURAHARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether officers are posted to the Ministry of Railways from the Zonal Railways for a term of four years;

6b) if so, whether the officers are paid any special allowance for the posting; and

(c) the criteria followed in selecting the officers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (aj The posts of Members/Additional Members, Railway Board are tenure posts, the period of tenure being 5 years. The posts of Directors and Joint Directors Railway Board, when held by officers drawn from Railways, are to be held by individual officers for a period of 4 years. Railway officers holding posts of Deputy Directors, Assistant Directors, etc., are also normally retained for a period of 4 years in the Railway Board's office. These periods may be extended in the Public/administrative interests.

	appointed below:—	in the Railway Board
(i) Members/Additional Members	š	(Rs.) Nil (1997)
(ii) Seven Directors having the scale of pay applicable to Joint Secretary to Govern- ment of India)	Nil
(iii) Other Directors	••	250/- p.m.
(iv) Jt. Directors & Dy. Directors	3	200/- p.m.
(v) Assistant Directors and other officers of similar status	r	150/- p.m.

(c) Selection is based on merit taking into account the requirements of particular posts.

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CALLING ATTENTION TO A MATTER OF URGENT PUBLIC **IMPORTANCE**

REPORTED LARGE-SCALE INFILTRATION OF PAKISTANIS FROM EAST PAKISTAN INTO ASSAM

SHRI BANKA BEHARY DAS (Orissa): Sir, I beg to call the attention of the Minister of Home Affairs to the reported large-scale infiltration of Pakistanis from East Pakistan into Assam.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): Sir, in the month of October, 1966, reports were received from Assam that there had

been a noticeable increase in the number of Pakistani nationals from East Pakistan unauthorisedly entering Assam Government's attention was also drawn to the statements made by the Chief Minister of Assam in this connection. In the course of the last two months, 321 Pakistani nationals who had previously been deported from Assam were detected while re-entering Indian territory in the districts of Goalpara, Garo Hills, United Khasi and Jaintia Hills and Cachar. Besides this, about 24 persons who had found their way to other districts like Nowgong, taking advantage of the riverine routes and the difficult terrain along which the border runs, were subsequently detected.